

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.09.2020

NOTICE

Take notice that the following matter listed on 22.09.2020 at 12:00 Noon in the Court of Chairperson will not be taken up. The next date of hearing is 16.10.2020 (02:00 PM).

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 559 of 2020 Part Heard	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**